

Annexure-4 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021  
Name of the corporate debtor: M/s. Bloom Dekor Limited; Date of commencement of CIRP: 11.10.2023  
NCLT order C. P. (LB) No. 127 of 2020 dated 11.10.2023  
List of creditors as on: 06.11.2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	Sampati Securities Limited	25.10.2023	₹ 26,68,750.00	₹ 26,68,750.00	Section 5(8)	₹ 26,68,750.00	No	100		₹ -	₹ -	-
2	Karan Gupta	25.10.2023	₹ 2,83,00,000.00	₹ 2,83,00,000.00	Section 5(8)	₹ -	Yes	0		₹ -	₹ -	-
3	Dr. Sunil Gupta	25.10.2023	₹ 9,30,77,735.00	₹ 9,30,77,735.00	Section 5(8)	₹ -	Yes	0		₹ -	₹ -	-
	<b>Total</b>		<b>₹ 12,40,46,485.00</b>	<b>₹ 12,40,46,485.00</b>		<b>₹ 26,68,750.00</b>		<b>100</b>		<b>₹ -</b>	<b>₹ -</b>	